

1	2	3	4	5	6
46.	Nalgonda	0	110	830	940
47.	Namavaram	0	0	1	1
48.	Nampally	0	0	19	19
49.	Narayanapur	0	0	38	38
50.	Narketpally	0	0	91	91
51.	Nemmikal	0	0	27	27
52.	Neredcherla	0	1	80	81
53.	Nidamanoor	0	0	38	38
54.	Nuthankal	0	0	3	3
55.	Padamatapally	0	0	3	3
56.	Pedavoor	0	0	12	12
57.	Penpahad	0	0	10	10
58.	Pochampally	0	0	246	246
59.	Puttapaka	0	3	108	111
60.	Rajapet	3	1	19	23
61.	Ramannapet	6	35	102	143
62.	Shaligowraram	0	0	23	23
63.	Suryapet	4	88	678	770
64.	Thipparthi	0	0	3	3
65.	Thripuraram	0	0	18	18
66.	Thungathurthy	0	1	12	13
67.	Tirumalgiri (MYG)	0	0	12	12
68.	Tirumalagiri (SRT)	0	0	78	78
69.	Valigonda	0	0	46	46
70.	Velisala	0	0	2	2
71.	Vemulapally	0	0	11	11
72.	Vishnupuram	0	0	134	134
73.	Yadagirigutta	0	0	16	16
74.	Yerravaram	0	0	8	8
		15	276	5920	6211

Illegal Mining

4032. SHRI K.P. SINGH DEO : Will the Minister of MINES be pleased to state :

(a) whether the Government are aware of the illegal mining of iron ore, bauxite and chromite in Orissa and Bihar; and

(b) if so, the details thereof and the steps taken or proposed to be taken in this regard?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) and (b). The information is being collected and will be laid on the Table of the House.

Approval for Mining Lease

4033. SHRI MUKHTAR ANIS : Will the Minister of MINES be pleased to state :

(a) the details of mining leases granted to any foreign company and to Indian subsidiary for the exploration and extraction of gold and precious stones. State-wise;

(b) whether any such leases require the prior approval of the Union Government;

(c) if so, whether any proposals are under consideration; and

(d) the details thereof. State-wise?